

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:13

ANSWERED ON:22.02.2013

BENEFICIARIES UNDER SCHEDULED TRIBES AND OTHER TRADITIONAL FOREST DWELLERS ACT, 2006

Deo Shri Kalikesh Narayan Singh

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of beneficiaries under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006;
- (b) the total number of applications received till date;
- (c) the size of forest area for which rights have been granted; and
- (d) the number of claims made by women and the number of titles given to women headed households, State-wise including Odisha?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RANEE NARAH)

(a)& (b): As per information received from the State Governments/Union Territory Administration, till 31st January, 2013, 32,45,191 claims have been filed under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 and 12,80,100 titles have been distributed under the Act. Further, 16,226 titles were ready for distribution.

(c): As per the information received from State Governments/ Union Territory Administrations, the forest rights under the Act have been vested over a total area of 46,47,212.42 acres of forest land till 31st January, 2013.

(d): The Ministry does not maintain data regarding the number of claims made by women and the number of titles given to the women headed households.